

# TELECOM REGULATORY AUTHORITY OF INDIA

A-2/14, Safdarjung Enclave, New Delhi-110029

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of Officers having the required experience for appointment as *Advisor (Broadcasting & Cable Services)* on deputation basis initially for a period of two years. The details of qualification and experience, etc., are as under:-

Sl. No.	Name of the Post	Scale of Pay and allowances	Qualification/experience
1.	Advisor (B&CS)	Rs18400-500-22400 plus allowances such as DA, HRA, CCA etc. as per Govt. Rules.	Officers of the Central/State Govt./PSUs (i) holding equivalent post on regular basis or (ii) officers in Selection Grade with 4 years of regular service in that Grade or (iii) Group A officers having 17 years of regular service in Group 'A' of which at least 4 years shall be in the Selection Grade.

2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation.

3. Eligible candidates may send their application in the prescribed proforma in an envelope superscribing the post applied for through proper channel alongwith attested copies of ACR for the last five years and vigilance clearance so as to reach the Joint Advisor (A&P) Telecom Regulatory Authority of India, A-2/14, Safdarjung Enclave, New Delhi – 110 029 on or before **03<sup>rd</sup> July 2006**.



10. Nature of present employment, i.e. adhoc or temporary or permanent ... ..
11. In case the present employment is held on deputation/contract basis, please state
- a) The date of initial appointment ... ..
- b) The period of appointment on deputation/contract ... ..
- c) Name of the parent office/organization to which you belong ... ..
12. Training/Courses attended ... ..
13. Additional details about your present employment  
Please state whether working under –
- a) Central Government ... ..
- b) State Government ... ..
- c) Autonomous Organizations ... ..
- d) Government Undertakings ... ..
- e) Universities ... ..
14. Are you in Revised Scale of pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale
15. Total emoluments per month now drawn ... ..
16. Additional information, if any, which you would like to mention in support of your suitability for the post. Enclose a separate sheet, if the space is insufficient.
17. Remarks ... ..

Date:

(SIGNATURE)

Certified that the service particulars given by the applicant are verified with reference to service records and found to be correct.

Signature with seal of the Competent Authority